

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †3355  
TO BE ANSWERED ON 07.08.2018**

**REHABILITATION OF BEGGING CHILDREN**

**†3355. SHRI PANKAJ CHAUDHARY:  
SHRI VIKRAM USENDI:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether cases of involvement of children in begging in all the States/UTs of the country have been increasing;
- (b) if so, the details thereof and the reasons therefor along with the number of children below 15 years engaged in begging activities;
- (c) whether the Government is likely to formulate any effective policy to bring such children into the main stream of the society;
- (d) if so, the details thereof along with the steps being taken by the Government for rehabilitation of the children involved in begging;
- (e) whether the Government has any data of the number of children involved in begging and if so, the details thereof, State-wise; and
- (f) if not, whether the Government is likely to conduct any assessment regarding the number of children involved in begging under Integrated Child Protection Scheme?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI VIJAY SAMPLA)**

(a) & (b) ; As per information received from Registrar General of India (RGI), the population of Beggars, Vagrants etc. in the age group of 0-14 year (Non-workers) was 107583 during census 2001 whereas it has declined to 41285 during census 2011. Further, the population of Beggars, Vagrants etc. in the age group of 5-14 years (Marginal Workers) was 5211 during Census 2001 whereas it has declined to 4011 during Census 2011.

(c) & (d): The Ministry of Women and Child Development has informed that they are implementing a Centrally sponsored Integrated Child Protection Scheme (ICPS) (now “Child Protection Services”) for children in need of care and protection (CNCP). CNCP are defined under section 2(14) of the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) respectively. As per Section 2(14)(ii) of JJ Act, a child who is found working in contravention of labour laws for the time being in force or is found begging, or living on the street is included as a “child in need of care and protection”. The primary responsibility in execution of the JJ Act lies with the State Governments/UTs. Under ICPS, financial assistance is provided to the State Governments/UT Administrations for, inter-alia, undertaking a situational analysis of children in difficult circumstances, for setting up and maintenance of various types of Child Care Institutions (CCIs). The scheme, provides institutional care through CCIs. As a rehabilitative measures in these CCIs, children are provided age appropriate education either within the institution or outside in a formal education system through convergence with other schemes and programs of the Government or Civil Society. The Scheme also provides for family based non-institutional care through adoption, sponsorship and foster-care.

(e) & (f): The Office of Registrar General of India has informed that as per Census 2011, the total number of Child Beggars, Vagrants etc. who are below 15 years of age are 45,296. The State wise details is enclosed as Annexure.



**Annexure [As referred in parts (e) & (f) of the Lok Sabha Unstarred Question No. 3355 for 07.08.2018]**

**Child Beggars, Vagrants etc. below 15 years of age - Census 2011**

India/States/Uts	Marginal workers *			Non-workers #			Total Child Beggars		
	Persons	Males	Females	Persons	Males	Females	Persons	Males	Females
<b>INDIA</b>	<b>4011</b>	<b>2268</b>	<b>1743</b>	<b>41285</b>	<b>22110</b>	<b>19175</b>	<b>45296</b>	<b>24378</b>	<b>20918</b>
State - JAMMU & KASHMIR (01)	87	58	29	903	495	408	990	553	437
State - HIMACHAL PRADESH (02)	34	14	20	144	73	71	178	87	91
State - PUNJAB (03)	129	75	54	1085	594	491	1214	669	545
State - CHANDIGARH (04)	0	0	0	11	8	3	11	8	3
State - UTTARAKHAND (05)	23	13	10	251	153	98	274	166	108
State - HARYANA (06)	116	80	36	1055	632	423	1171	712	459
State - NCT OF DELHI (07)	24	12	12	266	140	126	290	152	138
State - RAJASTHAN (08)	709	378	331	6458	3392	3066	7167	3770	3397
State - UTTAR PRADESH (09)	1079	642	437	9088	5053	4035	10167	5695	4472
State - BIHAR (10)	302	187	115	3094	1653	1441	3396	1840	1556
State - SIKKIM (11)	0	0	0	1	1	0	1	1	0
State - ARUNACHAL PRADESH (12)	1	1	0	23	10	13	24	11	13
State - NAGALAND (13)	6	5	1	14	6	8	20	11	9
State - MANIPUR (14)	1	0	1	33	16	17	34	16	18
State - MIZORAM (15)	0	0	0	6	4	2	6	4	2
State - TRIPURA (16)	3	2	1	40	27	13	43	29	14
State - MEGHALAYA (17)	2	0	2	36	20	16	38	20	18
State - ASSAM (18)	75	46	29	611	320	291	686	366	320
State - WEST BENGAL (19)	211	122	89	3005	1583	1422	3216	1705	1511
State - JHARKHAND (20)	60	38	22	1194	621	573	1254	659	595
State - ODISHA (21)	65	34	31	840	457	383	905	491	414
State - CHHATTISGARH (22)	68	39	29	997	485	512	1065	524	541
State - MADHYA PRADESH (23)	225	139	86	2367	1322	1045	2592	1461	1131
State - GUJARAT (24)	83	41	42	1899	1054	845	1982	1095	887
State - DAMAN & DIU (25)	1	1	0	7	2	5	8	3	5
State - DADRA & NAGAR HAVELI (26)	0	0	0	0	0	0	0	0	0
State - MAHARASHTRA (27)	107	52	55	2919	1577	1342	3026	1629	1397
State - ANDHRA PRADESH (28)	441	215	226	2687	1289	1398	3128	1504	1624
State - KARNATAKA (29)	122	50	72	1480	743	737	1602	793	809
State - GOA (30)	0	0	0	24	12	12	24	12	12
State - LAKSHADWEEP (31)	0	0	0	1	0	1	1	0	1
State - KERALA (32)	7	4	3	195	90	105	202	94	108
State - TAMIL NADU (33)	30	20	10	542	275	267	572	295	277
State - PUDUCHERRY (34)	0	0	0	9	3	6	9	3	6
State - ANDAMAN & NICOBAR ISLANDS (35)	0	0	0	0	0	0	0	0	0

Note: \* - Represents age-group 5-14 yrs.

# - Represents age-group 0-14 years